

excavations at places like Banavasi of Hampi, while the other Branch at Nagpur will work in North India ;

(c) whether it is a fact that with a view to ascertaining town planning in Medieval India the Central Advisory Board of Archaeology had recommended excavation of the Hampi ruins, if so, whether the second excavation branch will take up this work as recommended in the recent seminar of the Vijayanagar History held at Hospet ; and

(d) whether the Archaeological Survey purposes to set up museums or sculpture sheds at Banavasi, Aihole and Lakkundi, if so, when are these museums going to be established ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) and (b). Yes, Sir ; a second Excavation Branch has been sanctioned due to the large amount of excavation work in the country. It will, however, be located in Delhi and would be entrusted with the excavation work in the Purana Qila, Delhi and Mathura. The existing Excavation Branch located at Nagpur has an approved programme of excavation in the Kutch area during the current financial year. However, in the future, it is proposed to entrust it with the excavation work in South India also.

(c) No, Sir.

(d) At present there is no proposal to set up Museums at Banavasi, Aihole and Lakkundi. However, there is a proposal to construct a 'Sculpture Shed' at Aihole during the 4th Plan period.

**Demand of Foreign Exchange for
Import of Iron Sheets by
Tamil Nadu**

5339. SHRI MURASOLI MARAN : Will the Minister of FINANCE be pleased to state :

(a) whether the Government of Tamil Nadu has asked for foreign exchange for import of iron sheets ; and

(b) if so, the action taken thereon ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) and (b). No, Sir.

However, the Government of Tamil Nadu had requested foreign exchange for import of high tensile steel wire for use in the manufacture of concrete pipes for the Veeranam Water Supply Project, and for import of mild steel rounds for Tamil Nadu Electricity Board for rural electrification schemes. Necessary foreign exchange required for these imports has been released.

**Domination of Auditing Business by
big Monopoly Houses**

5340. SHRI N. R. DEOGHARE : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether Government are aware of the fact that some big monopoly houses are at present dominating the auditing business in the country ; and

(b) if so, whether Government propose to take any steps to curb the monopolistic trend in the auditing business ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) It has been brought to the notice of the Government that a small number of firms of Chartered Accountants have secured the major portion of the audit work in the corporate Sector.

(b) Details of the concentration of audit work in a few firms of Chartered Accountants are being collected in order to determine whether action, if any, is called for.

**Financial Assistance to State
Electricity Boards**

5341. SHRI INDRAJIT GUPTA : Will the Minister of FINANCE be pleased to state :

(a) whether the State Electricity Boards have approached the nationalised banks for financial assistance to implement their schemes ;

(b) if so, the extent of assistance asked for by the Boards ; and

(c) the total assistance so far given to the Boards, in this respect ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) and (c). The Agricultural Finance